

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 413 of 2025
(IA no. 696 of 2025)

In the matter of:

Abhisht Kusum Gupta

.....Appellant

V/S

Union of India and Others.

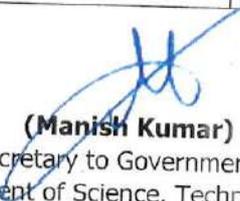
.....Respondent(s)

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Date: **27.01.2026**

Place: Chandigarh


(Manish Kumar)

Special Secretary to Government of Punjab,
Department of Science, Technology and
Environment

(On behalf of Respondent No. 2)

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Short reply by way of affidavit of Manish Kumar, Special Secretary to Government of Punjab, Department of Science, Technology and Environment on behalf of State of Punjab (Respondent No. 2) in compliance to order dated 28.10.2025.

I, the above-named deponent, do hereby solemnly affirm and state as under:

Respectfully showeth

- 1) That the deponent is presently working as Special Secretary to Government of Punjab, Department of Science, Technology and Environment and as such is well conversant with the facts of the case. The deponent is competent and authorized to swear and file the present short reply by way of affidavit on behalf of respondent no.2 i.e. the State of Punjab through Secretary, Environment.
- 2) That applicant has filed Original Application no. 413 of 2025 raising the plea about the pollution in Rivers Jhelum, Chenab, Ravi, Beas, and Sutlej in Punjab, Himachal Pradesh and Jammu and Kashmir which alleged to be collectively constitute lifeline of the Indo-Gangetic Plain. The allegation of the applicant is that these rivers are facing degradation due to unregulated industrial discharge, large scale sand mining, encroachment and illegal constructions along with the river bank. The applicant has also raised allegations of un-authorized use of the flood plain areas of these rivers.
- 3) That after consideration of the matter, this Hon'ble Tribunal was pleased to pass an order dated 28.10.2025 thereby directing the applicant to serve the respondents and file the affidavit of service at-least one week for the next date of hearing (28.01.2026).

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27/1/26.



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- 4) That the matter has been examined and it is respectfully submitted that in the erstwhile State of Punjab, five rivers namely Beas, Chenab, Jhelum, Ravi, and Sutlej flowed through its territory. Following the partition of India in 1947, only the Sutlej and Beas remain within Punjab's boundaries, while the Ravi partially defines its western border.
- 5) That the Hon'ble National Green Tribunal (NGT) vide order dated 20.09.2018 passed in O.A. No. 673/2018 (News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB) has directed the States to prepare Action Plans for the polluted river stretches. The following 4 river stretches have been found polluted in the State of Punjab, the quality of which was found beyond Class-B (BOD <3mg/l and DO >5mg/l):

- i. Sutlej (Roopnagar to Harike Bridge)
- ii. Ghaggar (Mubarakpur to Sardulgarh)
- iii. Kali Bein (Sultanpur Lodhi to confluence point of Beas)
- iv. Beas (along Mukerian)

- 6) That the Government of Punjab in the Department of Science, Technology and Environment has prepared detailed Action Plans for river Sutlej, Beas and Ghaggar to achieve Class-B quality water. The said Action Plans have been approved by the Central Pollution Control Board. The progress of these Action Plans is being reviewed regularly by the District Environment Committee under the Chairmanship of respective Deputy Commissioners, River Rejuvenation Committee under the Chairmanship of Principal Secretary /Secretary, Department of Science, Technology & Environment, and the State Apex Committee under the Chairmanship of Chief Secretary, Punjab.

- 7) That it is relevant to mention here that the Punjab Pollution Control Board is carrying out surface water quality monitoring across two Rivers and drains in Punjab under the National Water Monitoring Program (NWMP) at 41 locations along Rivers of Punjab which includes ten monitoring stations along River Beas, 16 stations along River Sutlej.

- 8) That apart from the above, the Punjab Pollution Control Board in the year 2021 had installed 11 number Real Time Water Quality Monitoring Stations (RTWQMS) on the locations of River Sutlej and Beas in consultation and concurrence of the Central Pollution Control Board as under.

S. No.	River	Location
1	Sutlej	D/S Budha Nallah Sindhwa bet (On bridge connected Jagroan Jalandhar Road)



2	Sutlej	D/S East Bein (Makhu- Malsia Road at Village Gidder Pindi near Toll Plaza)
3	Sutlej	Harike Lake (Rajasthan Feeder)
4	Ghaggar	Bhankharpur Bridge
5	Budha Nallah	Kirpal Nagar, GT Road, Ludhiana
6	Budha Nallah	Village Jainpur, Ludhiana
7	Ghaggar	D/S Sagar para Drain (Khanuri Bdrge)
8	Ghaggar	D/S Patiala Nadi (Village Ratanheri near Gurdwara Sahib)
9	Sutlej	Ropar Headworks
10	Ghaggar	D/S Sardulgarh (Sardulgarh Bridge)
11	Beas	Beas (Shri Hargobindpur)

9) That further it is submitted that the progress of implementation of the River Action Plans is reviewed with focus on Status of water quality of polluted river stretches, Performance of all the Sewage Treatment Plants (STPs), Performance of Effluent Treatment Plants (ETPs), Performance of Common Effluent Treatment Plants (CETPS), Setting up of new STPs, Setting up of new CETPs, Reuse of Treated Waste Water.

10) That the polluted river stretch of river Beas (Mand Fatehpur) as per CPCB Report 2022, already achieved the prescribed water quality i.e. Class B as per CPCB water quality criteria, has been removed from the list of polluted river stretches of Punjab by CPCB in its report of September, 2025.

11) That the last meeting of the River Rejuvenation Committee (RRC) to review the progress of River Action Plans in the State of Punjab was held under the Chairmanship of Administrative Secretary, Government of Punjab, Department of Science, Technology and Environment on 28.10.2025 wherein the representative officers of the stakeholder Departments had participated. The relevant proceedings of the meeting of the River Rejuvenation Committee are summarized herein below:

A) Status of Water Quality of Polluted River Stretches & Action Plans for Rejuvenation of River Stretches

i) The Committee was informed that as per the latest report of CPCB (Sept. 2025) there are now only 2 Priority-I polluted river stretches in the Punjab



namely Ghaggar (Mubarkpur to Sardulgarh) and Sutlej (Ludhiana to Harike) as compared to 5 polluted river stretches as per the CPCB Report 2022. Three (3) river stretches i.e. Sirsa, Swan and Kali Bein have been removed from the list of polluted river stretches of Punjab by CPCB in 2025 Report. The Committee noted the progress. w.r.t water quality of the 2 stretches of River Ghaggar and Sutlej for the month of September, 2025.

- ii) The Committee was also informed that as per directions of the Ministry of Jal Shakti, Government of India issued vide DO Letter dated 07.03.2025 regarding updation of Action Plans, the draft Action Plans of River Sutlej and Ghaggar were prepared with the inputs of stakeholder depts/agencies. The same were circulated to all the concerned stakeholder Depts/Agencies vide Letter dated 23.09.2025 for their comments. The comments received from various stakeholder departments (PEDA, DRDP, Animal Husbandry, Forest, etc.) have been duly considered while preparing the draft Action Plans Further, the inputs received from PPCB have been also included in the Action Plan of River Sutlej.
- iii) After deliberation, the Committee approved both the Action Plans and directed that the same be placed in the next meeting of State Apex Committee for final approval before submitting to MoJS and CPCB.

B) Review of Monitoring of functioning of STPs in the catchment area

- i. The Committee noted the status regarding total sewage generation and treatment capacity of the State.
- ii. The Committee was informed that 60 STPs were monitored in Sept.25, and 15 were found to be non-compliant. 11 STPs were non-compliant only due to F.Coli.

The Committee took a serious note of the STPs failing only due to F.Coli and directed DLG to take action on priority in this regard. The Committee further directed PPCB to carry out regular monitoring of the STPs, which are failing repeatedly to keep a track on their performance.

C) Setting up of new STPS

I. STP status

- i. The Committee noted that the 74 new STPs (373.7 MLD) are proposed to be setup in the State, out of which 44 STPs (210.5 MLD) are under construction, and the remaining 30 STPs (163.2 MLD) are under Tender (25) and DPR (5) Stage.



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- ii. The Committee was informed that there is land issue in 5 proposed STPS. PWSSB informed that land has been identified in Dhuri (6.5 MLD) and efforts are underway to identify the suitable land in Zirakpur (22.5 MLD), Quadian (4 MLD), Ghagga (2 MLD) & Joga (2 MLD).
- iii. The Committee directed the DLG/PWSSB to expedite action on priority for 4 STPS to resolve the land issue

II. The Environmental Compensation (EC) for Non-Commencement & Non-Commissioning of STPs

- i. The Committee noted that EC of Rs. 659.85 Cr. (RS.202.95 Cr for non-commencement of STPs and Rs.456.90 Cr. for non-commissioning of STPs) has been imposed by PPCB to OLG for the period from 01.07.2020 to 31.12.2024, against which no EC has been deposited by DLG to PPCB.
- ii. PPCB informed that the details of the EC accumulated upto 30.06.2025 are being prepared and the same would be shared shortly.
- iii. The Committee directed DLG to take necessary action to deposit the EC amount with PPCB and also directed PPCB to update the EC up to 30.09.2025.

III. In-Situ remediation of Drains

- i) The Committee was informed that PPCB reported that the work is not completed in 12 ULBs out of 22 ULBs whereas, it was earlier informed by DLG that work of In-Situ remediation has been completed in all the 22 ULBs.
- ii) DLG informed that directions have been issued to the concerned ULBs to adopt improvement measures for efficient working of in-situ remediation works.

The Committee further directed DLG to look into the matter regarding the efficient functioning of in-situ bio-remediation works in 12 ULBS.

IV. Current status of progress for bridging the gap in sewage & SWM

The Committee noted that the said matter is pending in the Hon'ble Supreme Court

D) Monitoring of Existing CETPS

- i. The Committee noted that 50 MLD & 40 MLD CETPs were found non-compliant in the month of Sept., 25. The samples of 15 MLD CETP were not taken by PPCB due to directions already issued to the concerned SPV u/s



33-A of Water Act, 1974 for not to discharge their treated effluent into Buddha Nallah or any other water body.

- ii. The Committee directed PPCB to monitor the CETP of 15 MLD for further action in the matter.

E) Setting up/Upgradation of New CETPS

- i. The matter for setting up of 0.15 MLD CETP at Jalandhar is sub-judice with next date of hearing as 03.12.2025.
- ii. Regarding the upgradation of 5 MLD CETP for Leather Complex, Jalandhar, the DIC informed that work has been started and would be completed by 31.03.2026.
- iii. A 2MLD CETP for Pharmaceutical Industries at Saidpura, Derra Bassi is under stabilization.
- iv. The Committee noted the progress.

F) Monitoring of Functional ETPS

- i) The Committee noted that 30 ETPS were monitored out of total 314 ETPS and 4 ETPS (13%) were found non-compliant.
- ii) The Committee directed PPCB to take appropriate action against the non-compliant ETPS.

G) Setting up of Biogas Plants/ETPS for Management of Dairy Waste

The Committee was informed by PEDDA that the existing CBG plant at Haibowal Dairy Complex, Ludhiana is working at 200 Tons/day capacity.

- ii. Further, for 300 TPD CBG plant at Haibowal dairy complex, Ludhiana, the pre-construction activities including soil investigation has been done and pre-feasibility Report is also approved
- iii. DLG informed that the alternative land is being explored near the Tajpur Dairy Complex, Ludhiana for setting up of 300 TPD Bio-Gas Plant.
- iv. It was further informed that the work of Jamsher Dairy Complex, Jalandhar has also not started due to public agitation against the Plant.
- v. The Committee noted that the work of ETPS (Haibowal & Tajpur Dairy Complex, Ludhiana and Jamsher Dairy Complex, Jalandhar) for management of liquid waste being generated from Dairies has been completed. However, Tajpur and Haibowal ETPS are facing operational issues due to the regular



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inflow of cow dung mixed with fodder leading to clogging of the screens of ETPs.

- vi. The Committee directed DLG to take up the matter with Municipal Corporation, Ludhiana for the efficient functioning of the ETPs.

H) Review of progress of Action Plan for Rejuvenation of Ponds

- i) The committee was informed that out of 15,446 ponds to be rejuvenated by DRDP, the work has been completed in 1113 ponds and under progress in 458 ponds.
- ii) The Committee was informed by DLG that that out of the 114 urban ponds, the work for rejuvenation of ponds has been completed by DLG in 14 ponds, ongoing in 19 ponds and at Tender stage in 59 ponds. Further, work has not started in 13 ponds and not required in 9 ponds.
- iii) The Committee noted the progress and directed DRDP and DLG to share the timelines for the completion of ongoing and remaining works.

I) Reuse of Treated Wastewater of STPs

- i) The Committee was informed that against the target of 1519 MLD, DSWC has already completed the work regarding reuse of treated wastewater of STPs for irrigation purposes in 73 STPs (445.35 MLD).
- ii) DSWC informed that DPR for utilizing the treated wastewater of STPs of 5 towns has been prepared and under consideration of the Technical Committee of DSWC.
- iii) The Committee noted the progress made by DSWC to reuse the treated wastewater of STPs and directed DLG & PPCB to submit the updated plan/progress regarding their target reuse of treated wastewater of 52 MLD and 1.5 MLD, respectively.

J) Copy of the proceedings of the RRC meeting held on 28.10.2025

A copy of the proceedings of River Rejuvenation Committee (RRC) held on 28.10.2025 under the Chairmanship of Administrative Secretary, Department of Science, Technology and Environment is enclosed as **Annexure R-2/A**.

- 12) That a monthly progress report on Clean River Action Plans, is being submitted regularly by the State to Ministry of Jal Shakti, Govt. of India, in compliance of NGT order dated 24.09.2020 in O.A. No. 673/2018. A copy of the monthly progress report of December, 2025, (capturing the progress up to November, 2025) prepared on the basis of information collected from all the stakeholder



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departments, regarding the progress of river action plans, solid waste management, e-flow, flood plain zones etc., submitted to Ministry of Jal Shakti, Govt. of India is enclosed at Annexure R-3/A.

- 13) That in reply to the prayer made by the applicant before this Hon'ble Tribunal for issuance of directions to the respondents for submissions of detailed status report on the existing STPs, CETPs and identified sources of pollution in the catchment area of Punjab, Himachal Pradesh and Jammu and Kashmir, it is submitted that the issue with regard to the liquid waste discharge and other environmental issues is already pending before this Hon'ble Tribunal in Original Application no. 606 of 2018 and the case is listed for hearing on 06.02.2026.
- 14) That as far as the issue of industrial discharge into rivers of the State of Punjab is concerned, the Punjab Pollution Control Board being the party respondent in the case has filed reply in the case and same may kindly be perused.
- 15) That for containing the cause of water pollution in Budha Dariya which is leading to River Sutlej and for the treatment of wastewater of the dyeing Industries, 03 CETPs of total capacity 105 MLD have been installed at Ludhiana. The details regarding dyeing cluster, capacity of CETP, site of Installation, technology on which the CETP is based and existing member units are given herein below:

Textile Dyeing Cluster of Ludhiana City	Capacity of CETP	Site of Installation	Based on Technology	Existing Member Units	Disposal of treated Wastewater
Bahadurke Road	15 MLD	Bahadurke Road	SBR	36	Budha Dariya
Tajpur Road	50 MLD	Tajpur Road	SBR	108	Budha Dariya
Focal Point	40 MLD	Tajpur Road	SBR	67	Budha Dariya
Total capacity	105 MLD		Total units	211	

- 16) That it is pertinent to mention here that the issue relating to the functioning of CETPs of Ludhiana and discharge of their treated wastewater into Budha Dariya is pending before this Hon'ble Tribunal in Original Application no. 225 of 2022 titled as Nitin Dhiman v/s State of Punjab and Others and other connected matters. The cases are now listed for hearing before this Hon'ble Tribunal on 17.04.2026.

- 17) That the issue relating to the demarcation of flood plain areas is already pending before this Hon'ble Court in Original Application no. 303 of 2023 titled as Karnvir Thamman v/s State of Punjab and Others.



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Proceedings of River Rejuvenation Committee (RRC), held under the Chairmanship of Sh. Priyank Bharti, IAS, Administrative Secretary, Department of Science, Technology & Environment, Govt of Punjab to review the progress of River Action Plans through Video Conferencing on 28.10.2025 at 11.00 AM.

The List of Participants is attached at Annexure - I.

Agenda No. 1. Status of Water Quality of Polluted River Stretches & Action Plans for Rejuvenation of River Stretches

- (i) The Committee was informed that as per the latest report of CPCB (Sept,2025), there are now only 2 Priority-I polluted river stretches in the Punjab namely Ghaggar (Mubarkpur to Sardulgarh) and Sutlej (Ludhiana to Harike) as compared to 5 polluted river stretches as per the CPCB Report 2022. Three (3) river stretches i.e. Sirsa, Swan and Kali Bein have been removed from the list of polluted river stretches of Punjab by CPCB in 2025 Report. The Committee noted the progress w.r.t water quality of the 2 stretches of River Ghaggar and Sutlej for the month of September, 2025.
- (ii) The Committee was also informed that as per directions of the Ministry of Jal Shakti, Govt. of India issued vide DO Letter dated 07.03.2025 regarding updation of Action Plans, the draft Action Plans of River Sutlej and Ghaggar were prepared with the inputs of stakeholder deptts./agencies. The same were circulated to all the concerned stakeholder Depts/Agencies vide Letter dated 23.09.2025 for their comments. The comments received from various stakeholder departments (PEDA, DRDP, Animal Husbandry, Forest, etc.) have been duly considered while preparing the draft Action Plans. Further, the inputs received from PPCB have been also included in the Action Plan of River Sutlej.
- (iii) After deliberation, the Committee approved both the Action Plans and directed that the same be placed in the next meeting of State Apex Committee for final approval before submitting to MoJS and CPCB.

Agenda No. 2. Review of Monitoring of functioning of STPs in the catchment area

- (i) The Committee noted the status regarding total sewage generation and treatment capacity of the State.
- (ii) The Committee was informed that 60 STPs were monitored in Sept,25, and 15 were found to be Non-Compliant. 11 STPs were non-compliant only due to F.Coli./
- (iii) The Committee took a serious note of the STPs failing only due to F.Coli and directed DLG to take action on priority in this regard. The Committee further directed PPCB to carry out regular monitoring of the STPs, which are failing repeatedly to keep a track on their performance.



Agenda No. 3. Setting up of New STPs

a) STP Status

- (i) The Committee noted that the 74 new STPs (373.7 MLD) are proposed to be setup in the State, out of which 44 STPs (210.5 MLD) are under construction, and the remaining 30 STPs (163.2 MLD) are under Tender (25) and DPR (5) Stage.
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- (iii) The Committee directed the DLG/PWSSB to expedite action on priority for 4 STPs to resolve the land issue.

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- (ii) PPCB informed that the details of the EC accumulated upto 30.06.2025 are being prepared and the same would be shared shortly.
- (iii) The Committee directed DLG to take necessary action to deposit the EC amount with PPCB and also directed PPCB to update the EC up to 30.09.2025.

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- (ii) DLG informed that directions have been issued to the concerned ULBs to adopt improvement measures for efficient working of *in-situ* remediation works.
- (iii) The Committee further directed DLG to look into the matter regarding the efficient functioning of in-situ bio-remediation works in 12 ULBS.

d) Current status of progress for bridging the gap in sewage & SWM

The Committee noted that the said matter is pending in the Hon'ble Supreme Court.

Agenda No. 4. Monitoring of Existing CETPs

- (i) The Committee noted that 50 MLD & 40 MLD CETPs were found non-compliant in the month of Sept.,25. The samples of 15 MLD CETP were not taken by PPCB due to directions already issued to the concerned SPV u/s 33-A of Water Act, 1974 for not to discharge their treated effluent into Buddha Nallah or any other water body.
- (ii) The Committee directed PPCB to monitor the CETP of 15 MLD for further action in the matter.

Agenda No. 5. Setting up/Upgradation of New CETPs

- (i) The matter for setting up of 0.15 MLD CETP at Jalandhar is sub-judice with next date of hearing as 03.12.2025.
- (ii) Regarding the upgradation of 5 MLD CETP for Leather Complex, Jalandhar, the DIC informed that work has been started and would be completed by 31.03.2026.
- (iii) A 2MLD CETP for Pharmaceutical Industries at Saidpura, Derra Bassi is under stabilization.
- (iv) The Committee noted the progress.

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- (i) The Committee noted that 30 ETPs were monitored out of total 314 ETPs and 4 ETPs (13%) were found non-compliant.
- (ii) The Committee directed PPCB to take appropriate action against the non-compliant ETPs.

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- (i) The Committee was informed by PEDDA that the existing CBG plant at Haibowal Dairy Complex, Ludhiana is working at 200 Tons/day capacity.
- (ii) Further, for 300 TPD CBG plant at Haibowal dairy complex, Ludhiana, the pre-construction activities including soil investigation has been done and pre-feasibility Report is also approved.
- (iii) DLG informed that the alternative land is being explored near the Tajpur Dairy Complex, Ludhiana for setting up of 300 TPD Bio-Gas Plant.
- (iv) It was further informed that the work of Jamsher Dairy Complex, Jalandhar has also not started due to public agitation against the Plant.
- (v) The Committee noted that the work of ETPs (Haibowal & Tajpur Dairy Complex, Ludhiana and Jamsher Dairy Complex, Jalandhar) for management of liquid waste being generated from Dairies has been completed. However, Tajpur & Haibowal ETPs are facing operational issues due to the regular inflow of cow dung mixed



with fodder leading to clogging of the screens of ETPs.

- (vi) The Committee directed DLG to take up the matter with Municipal Corporation, Ludhiana for the efficient functioning of the ETPs.

Agenda No. 8. Review of progress of Action Plan for Rejuvenation of Ponds

- (i) The committee was informed that out of 15,446 ponds to be rejuvenated by DRDP, the work has been completed in 1113 ponds and under progress in 458 ponds.
- (ii) The Committee was informed by DLG that that out of the 114 urban ponds, the work for rejuvenation of ponds has been completed by DLG in 14 ponds, ongoing in 19 ponds and at Tender stage in 59 ponds. Further, work has not started in 13 ponds and not required in 9 ponds.
- (iii) The Committee noted the progress and directed DRDP and DLG to share the timelines for the completion of ongoing and remaining works.

Agenda No. 9. Reuse of Treated Wastewater of STPs

- (i) The Committee was informed that against the target of 1519 MLD, DSWC has already completed the work regarding reuse of treated wastewater of STPs for irrigation purposes in 73 STPs (445.35 MLD).
- (ii) DSWC informed that DPR for utilizing the treated wastewater of STPs of 5 towns has been prepared and under consideration of the Technical Committee of DSWC.
- (iii) The Committee noted the progress made by DSWC to reuse the treated wastewater of STPs and directed DLG & PPCB to submit the updated plan/progress regarding their target reuse of treated wastewater of 52 MLD and 1.5 MLD, respectively.

The meeting ended with Vote of Thanks to the Chair.



List of Participants

1.	Department of Environment	Dr. Manish Kumar, IFS, Director Er. Pardeep Garg, Additional Director Dr. Gurharminder Singh, Joint Director
2.	Punjab Pollution Control Board	Er. R.K Ratra, CEE (Water)
3.	Punjab Water Supply Sewerage Board	Sh. Mukesh Garg, EIC Sh. Ashish Rai, Director Planning Mr. Rajinder Kaul, SDO
4.	Department of Local Government	Sh. Ravinder Garg, CE
5.	Department of Industries and Commerce	Sh. S.P. Singh, OSD
6.	Department of Water Resources	Sh. Sanchit, SDE (Drainage)
7.	Department of Housing & Urban Development	Sh. Ajay Garg, CE
8.	Department of Rural Development & Panchayat	Sh. Ranjeet Singh Shergill, SE
9.	Department of Water Supply & Sanitation	Sh. Rajesh Dubey, CE (North)
10.	Department of Soil & Water Conservation	Sh. G.S. Dhillon, DSCO
11.	Punjab Energy Development Agency	Sh. Sukhwant Singh, Manager

National Mission for Clean Ganga

Monthly Progress Report for the Month of November, 2025

(In compliance to NGT order dated 24.09.2020 in O.A No. 673 of 2018)

Sr. No.	Information Sought	Reply by Punjab State
Overall status of the State:		
I.	Total Population: Urban Population & Rural Population separately	1) Total Population: 2.77 Cr. (2011 census) 2) Rural- 173.3 Lakh, 3) Urban- 103.74 Lakh
II.	Estimated Sewage Generation (MLD):	2268 MLD
III.	Details of Sewage Treatment Plant:	
	Existing no. of STPs and Treatment Capacity (in MLD)	182 STPs (2363.70 MLD)
	Capacity Utilization of existing STPs:	87.44%
	MLD of sewage being treated through Alternate technology:	River Towns- In-Situ remediation completed in 13 ULBs (Bhadson (3MLD), Talwara(4MLD), Mamdot (3 MLD), Arniwala (2 MLD), Mallanwala (3 MLD), Sujampur (5.5 MLD), Nihal Singh wala (3 MLD), Mudki (3 MLD), Bhai Roopa (4 MLD), Mahilpur (2 MLD), Barriwala (2 MLD), Bhagta Bhaikhe (3 MLD) & Kotha Guruka (2 MLD)). Non- River Towns - In-Situ remediation completed in 9 ULBs (Badhni kalan (2 MLD), Fatehgarh panjtoor(1 MLD), Lohian (2 MLD), Mahitpur (3 MLD), Kot-ise khan (3 MLD), Narot jaimal singh (2 MLD), Raja Sansi(2 MLD), Bhikhiwind (4 MLD), Quadian (4 MLD)) & Majitha is under progress in 1 ULBs. Total Capacity of 62.5 MLD (river towns- 39.5 MLD & non- river towns- 23 MLD) is being treated by utilizing in-situ remediation.
	Gap in Treatment Capacity in MLD	220.78 MLD
	No. of Operational STPs:	182 STPs (2363.70 MLD)
	No. of STPs monitored:	76 (River Towns–60, Non-River Towns–16)
	No. of Complying STPs:	62 (River Towns–52, Non-River Towns–10)
	No. of Non-complying STPs:	14 (River Towns–8, Non-River Towns–6)
	Details of each existing STP in the State	Information on existing 179 STPs, (132 STPs in River Towns & 47 STPs in Non-River Towns) operational in the State is provided in Annexure -I .
	Details of under construction STPs in the State	Information on 41 STPs (19 STPs in River Towns & 22 STPs in Non-River Towns) under construction in the State is provided in Annexure -II .

	Details of proposed STPs in the State	<p>There are total 71 STPs (367.2 MLD) to be set up in Punjab with details as below: Under Construction- 41 (204 MLD) Tender Stage-25 (144.5 MLD) DPR- Stage- 5 (18.7 MLD)</p> <p>Information on 30 STPs (15 STPs in River Towns & 15 in Non-River Towns) proposed to be set up in State is provided in Annexure -III.</p> <p>Out of 30 STPs, there is land issue in 5 STPs (1 in river towns & 4 in non-river towns)</p>
IV	<u>Details of Industrial Pollution:</u>	
	No. of industries in the State:	23592
	No. of water polluting industries in the State:	4370
	Quantity of effluent generated from the industries in MLD:	441.058
	Quantity of Hazardous Sludge generated from the Industries in TPD:	125.84
	Number of industrial units having ETPs	1787
	Number of industrial units connected to CETP/Re-Processors	2583 (CETP =2133, Re-processors- 450)
	Number and total capacity of ETPs(details of existing/ under construction /proposed)	1787 Nos. & 382.27 MLD
	Compliance status of the ETPs:	Total industries monitored= 51 <ul style="list-style-type: none"> • Compliant= 20 • Non-Compliant=02 • Result awaited = 29
	Number and total capacity of CETPs(details of existing/ under construction /proposed)	a) Existing CETPs-7 Nos. (110.835 MLD) <ol style="list-style-type: none"> 1) 1 CETP for Textile Dyeing Units, Ludhiana = 15 MLD 2) 1 CETP for Texttile Dyeing Units of Focal Point, Ludhiana=40 MLD 3) 1 CETP, Textile Dyeing Units of Tajpur Road, Ludhiana = 50 MLD 4) 1 CETP for electroplating industries, Ludhiana = 0.5 MLD. 5) 1 CETP for Leather Complex, Jalandhar = 5 MLD. 6) 1 CETP for vegetable Tanning units, Phillaur, (Jalandhar) = 0.035 MLD 7) 1 CETP for metal surface finishing and polishing industries, Bantech Waters Ltd, Kurali, SAS Nagar = 0.3 MLD b) Existing Reprocessing Units (Pickling Spent Acid)- 6 Nos (276.69 KLD) c) Setting up of 2 new CETP (0.15 MLD) (2 MLD) with details as under-

297		<p>1) 1 CETP, Jalandhar = 0.15 MLD (Work stopped, matter pending before Hon'ble Court)</p> <p>2) CETP of Pharmaceutical units at Saidpur (Derra Bassi) (Under stabilization)</p>																																				
	<p>Status of compliance and operation of the CETP</p>	<p>Out of 8 CETPs, 5 CETP found compliant, with details as under:-</p> <table border="1" data-bbox="782 336 1487 1545"> <thead> <tr> <th>S.N</th> <th>Name of CETP</th> <th>Cap (MLD)</th> <th>Compliant / non-compliant</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>J.B.R Tech Pvt Ltd Phase VIII Focal Point Ldh.</td> <td>0.5</td> <td>Compliant</td> </tr> <tr> <td>2</td> <td>Leather Complex Jalandhar</td> <td>5</td> <td>Compliant</td> </tr> <tr> <td>3</td> <td>Dr. Ambedkar Leather Association, Phillaur</td> <td>0.035</td> <td>Compliant</td> </tr> <tr> <td>4</td> <td>CETP of 40 MLD for Focal Point Dyeing Industries, Ludhiana</td> <td>40</td> <td>Non-Compliant</td> </tr> <tr> <td>5</td> <td>CETP of 50 MLD for Tajpur Road Dyeing industries, Ludhiana</td> <td>50</td> <td>Non-Compliant</td> </tr> <tr> <td>6</td> <td>CETP of 15 MLD for Bahadur Ke Road Dyeing Industries, Ludhiana</td> <td>15</td> <td>Not Monitored</td> </tr> <tr> <td>7</td> <td>CETP of 0.3 MLD Bantech Waters Ltd, Kurali, SAS Nagar</td> <td>0.3</td> <td>Compliant</td> </tr> <tr> <td>8</td> <td>CETP Jamsher Dairy Complex, Jalandhar</td> <td>2.25</td> <td>Compliant</td> </tr> </tbody> </table>	S.N	Name of CETP	Cap (MLD)	Compliant / non-compliant	1	J.B.R Tech Pvt Ltd Phase VIII Focal Point Ldh.	0.5	Compliant	2	Leather Complex Jalandhar	5	Compliant	3	Dr. Ambedkar Leather Association, Phillaur	0.035	Compliant	4	CETP of 40 MLD for Focal Point Dyeing Industries, Ludhiana	40	Non-Compliant	5	CETP of 50 MLD for Tajpur Road Dyeing industries, Ludhiana	50	Non-Compliant	6	CETP of 15 MLD for Bahadur Ke Road Dyeing Industries, Ludhiana	15	Not Monitored	7	CETP of 0.3 MLD Bantech Waters Ltd, Kurali, SAS Nagar	0.3	Compliant	8	CETP Jamsher Dairy Complex, Jalandhar	2.25	Compliant
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V.	<p>Total number of Urban Local Bodies and their Population: 166</p>	<p>Total Waste :4008 TPD Total Waste Processed: 3481 TPD (86.8%)</p>																																				
	<p>Number, installed capacity and utilization of existing MSW processing facilities in TPD (bifurcated by type of processing eg- Waste to Energy (Tonnage and Power Output), Compost Plants (Windrow, Vermi, decentralized pit composting), biomethanation, MRFetc</p>	<p>Wet Waste Processing (2136 TPD)</p> <ul style="list-style-type: none"> • 1738 TPD by the way of composting through 8436 Aerobic Compost Pits & Windrow Composting • 233 TPD edible wet waste is being sent to gaushalas/ piggery farms /open feeding to cattle. • 74 TPD through Home Composting by 99,103 households. • 91 TPD by Bulk Waste Generators (BWGs) • Beside above, on-site composting of horticulture 																																				

		<p>waste is also being carried out in 3170 parks / greenbelts / institutions including 2220 parks / greenbelts maintained by ULBs.</p> <ul style="list-style-type: none"> • CBG plant that converts wet waste to power has been made functional at Mandi Gobindgarh from 15th July 2024. <p>Dry Waste Channelization (1345 TPD)</p> <ul style="list-style-type: none"> • 1345 TPD waste handled by through waste collectors, sold from 280 MRFs & BWGs. • One RDF plant is functional in MC Bathinda. <p>Legacy Waste Management</p> <ul style="list-style-type: none"> • Out of total 84.09 lakh MT, 41.75 lakh MT has already been remediated till September 2025. Remediation has been completed in 132 and in remaining 34 ULBs, the work is in progress.
	<p>Action plan to bridge gap between Installed Capacity and Current Utilization of processing facilities (if Gap > 20%)</p>	<p>Out of total quantity of MSW generated/day i.e., 4008 Tons Per Day (TPD), total quantity of 3481 TPD (86.8%) is processed. There is gap of 527 TPD.</p> <p>Recent Initiatives taken to bridge the Gap.</p> <ol style="list-style-type: none"> 1) Bigger ULBs have created or expanded processing capacity of wet waste by way of windrow composting, including MC Ludhiana (580 TPD), MC Amritsar (200 TPD) & MC Patiala (100 TPD) 2) Tied up with 47 Plastic Processors through PPCB for utilization of plastic / MLP waste. 110 ULBs have started giving their plastic waste to these processors. 3) From April 2022 to October 2025 a total of: <ul style="list-style-type: none"> • 5556 MT of compost was sold. • 25585 MT of compost was distributed free of cost. 4) Efforts are being made for utilization of dry waste/ RDF by 96 Industries operating in the Punjab. <p>In MC Ludhiana, the work has been awarded to the contractor for 1100 TPD.</p>
	<p>No. and capacity of C&D waste processing plants in TPD (existing, proposed and under construction)</p>	<ol style="list-style-type: none"> 1. 147 Micro C&D Waste management Units have been setup by 143 ULBs having total capacity of 367 TPD. 2. 3 Mini C&D Units in 3 ULBs having total capacity of 15 TPD. <p>Two C&D waste processing facility of 100 TPD at Jalandhar and 100 TPD capacity plant at Amritsar has been commissioned. One 100 TPD plant at Ludhiana is under commissioning.</p>
	<p>Total no. of wards, no. of wardshaving door to door collection service, no. of wards practicing segregation at source</p>	<ol style="list-style-type: none"> 1) Total no. of wards-3189 2) No. of wards having D2D waste collection facility - 3170 (covering around 99% of total households) <p>No. of wards practicing source segregation- 3128 (covering around 86% of total households)</p>

299	Details of MSW treatment facilities proposed and under construction (no., capacity, and technology)	<ol style="list-style-type: none"> 1) 8436 Aerobic composting pits have been constructed. 2) In addition to 280 Material Recovery Facilities, 25 more facilities shall be set up. 3) 2 Waste to Energy Facilities are proposed to be set up in Amritsar, and Ludhiana under SBM_U 2.O. 4) 16 Bio-CNG plants are proposed to be set up under SBMU -2.O. <p>Existing waste facilities are being upgraded and new ones to be made all weather processing facilities.</p>
	No. and area (in acres) of uncontrolled garbage dumpsites and Sanitary Landfills.	Remediation has been completed in 132 ULBs and in remaining 34 ULBs, the work is in progress.
	No. and area (in acres) of legacy waste within 1km buffer of bothside of the rivers	<ul style="list-style-type: none"> • There is no legacy waste within 1 km buffer of both sides of the rivers. • Out of total 84.09 lakh MT, 41.75 lakh MT has already been remediated till September 2025. <p>Remediation has been completed in 132 ULBs.</p>
	No. of drains falling into rivers and no. of drains having floating racks/screens installedto prevent solid waste from falling into the rivers	148 vulnerable points near water bodies were identified, out of which arrangements have been made at all 148 points to prevent entry of solid waste. ULBs are making best efforts to cover 100% points.
VI.	<u>Bio-medical Waste Management:</u>	
	Total Bio-medical generation:	26.72 TPD
	No. of Hospitals and Health Care Facilities:	16289 HCFs
	Status of Treatment Facility/ CBMWTF:	6 common Bio-medical Waste treatment facilities are in existing at Jalandhar (3.81 TPD), Pathankot (3.15 TPD), Ludhiana (6.12 TPD), Muktsar (3.89 TPD) and Amritsar (3.53 TPD) and Mohali (6.16 TPD). Out of which, 01 facility located at Mohali is allowed only collection and transportation of bio-medical waste to other nearby 04 CBWTFs for treatment and disposal of the bio-medical waste.
VII.	<u>Hazardous Waste Management:</u>	
	Total Hazardous Waste generation:	<ol style="list-style-type: none"> 1) Land fillable=4989.823 MT 2) Incinerable=125.2365 MT 3) Recyclable=1833.645 MT 4) Utilizable=3082.4485 MT
	No. of Industries generating Hazardous waste	3267
	Treatment Capacity of all TSDFs	One treatment facility namely Re Sustainability Limited (Formerly Known as Ramky Enviro Engineers Ltd) exists at Vill.Nimbuan, DeraBassi. The capacity of the unit to cater the HW generation is 5.4 Lac Metric Tonne.

	Avg. Quantity of Hazardous waste reaching the TSDFs and treated	2426.86 MT /month
	Details of on-going or proposed TSDF	The existing CTSDf at vill. Nimbuan, DeraBassihah installed and commissioned the common incinerator for the incineration of incinerable hazardous waste on 30.09.2022, which is operational.
VIII.	Plastic Waste Management:	
	Total Plastic Waste generation:	320 TPD
	Treatment/ Measures adopted for reduction or management of plastic waste:	<ol style="list-style-type: none"> 1) Manufacturing, sale and usage of plastic carry bags banned in the State w.e.f.1st April 2016. 2) Usage of Single Use Plastic Items have been banned in the ULBs vide notification dated 1st July, 2022. 3) 166 ULBs have passed resolution for banning of single use plastics. 4) Cloth banners are being used and wall paintings are being made preferably to the flex banners. 5) Usage of cloth bags, paper bags and metal utensils and pattals/daune are being promoted. 6) 276 Material Recovery Facility (MRF) have already been constructed and remaining 29 MRFs will be constructed by December 2025. 7) Penal action is being taken against the violators. 8) Tied up with 47 Plastic Processors through PPCB for utilization of plastic / MLP waste.
	Actions as per NGT order on in-situ treatment of drains:	As explained at S.No. IX.
IX.	<u>Details of Alternate Treatment Technology being adopted by the State/UT</u>	<ol style="list-style-type: none"> 1) River Towns- In-Situ remediation completed in 13 ULB (Bhadson (3MLD), Talwara(4MLD), Mamdot (3 MLD), Arniwala (2 MLD), Mallanwala (3 MLD), Sujapur (5.5 MLD), Nihal Singh wala (3 MLD), Mudki (3 MLD), Bhai Roopa (4 MLD), Mahilpur (2 MLD), Barriwala (2 MLD), Bhagta Bhaike (3 MLD) & Kotha Guruka (2 MLD)) by adopting Wet land technology/ Seechewal Model 2) In-Situ remediation completed in 8 ULBs (Badhni kalan (2 MLD), Fatehgarh panjtoor(1 MLD), Lohian (2 MLD), Mahitpur (3 MLD), Kot-ise khan (3 MLD), Narot jaimal singh (2 MLD), Raja Sansi (2 MLD), Bhikhiwind (4 MLD), Quadian (4 MLD)) & under progress in 1 ULBs. <p>Total Capacity of 62.5 MLD (river towns- 39.5 MLD & non- river towns- 23 MLD) is being treated by utilizing in-situ remediation.</p>
X.	Identification of polluting sources including drains contributing to river pollution	<p>Various polluted sources include:</p> <ol style="list-style-type: none"> 1) Domestic sewage 2) Industrial wastewater Dairy Waste

301xi.

	Details of Nodal Officer appointed by Chief Secretary in the State/UT:	Directorate of Environment and Climate Change (DECC), Govt. of Punjab is the Nodal Department for rendering technical services & acting as Environmental Management Cell to O/o Chief Secretary in compliance of NGT Orders
XII.	Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT:	1) Progress w.r.t implementation of various Environmental Action Plans is being reviewed regularly by State Apex Committee constituted under the Chairpersonship of Chief Secretary, Punjab. 22 nd meeting of State Level Apex Committee under the chairpersonship of Chief Secretary, Punjab was held on 11.08.2025.
XIII.	Latest water quality of polluted river, its tributaries, drains with flow details and ground water quality in the catchment of polluted river;	1) 2 polluted river stretches in the State of Punjab as per the "Polluted River Stretches for Restoration of Water Quality – 2025" – Report published by CPCB. 2) The range of water quality of polluted river stretches monitored by PPCB in the month of Oct, 2025 is given below: <ul style="list-style-type: none"> • Sutlej (Roopnagar to Harike Bridge): B to C (Priority-I). • Ghaggar (Sardulgarh to Mubarkpur): D to E (Priority-I) <p>The polluted river stretch of river Beas along Mukerian has achieved desired Class-B water Quality and has been designated as Model River.</p>
XIV.	Ground water regulation:	1) Groundwater Recharge Initiatives: 188 canal-based Ground water recharge schemes were completed. 2) Further, 56 No. new Canal Based artificial Ground Water schemes are being implemented on the same pattern out of which 09 no. schemes are completed and remaining are expected to be completed within the current financial year. 3) 1156 no. Check Dams and 3957 soak pits have been proposed on various rivers/Nallahs of Punjab to recharge groundwater in current FY 2025-26. Out of which 472 check dams and 3019 soak pits has been completed. 4) The Department of Water Resources has conducted site survey for installation of Khambati wells in paleo channel of River Sutlej and has identified 67 sites along canals of BML system and Bhawanigarh Disty System for installation of Khambati wells. Work has been completed at 35 sites and remaining will be expected to be completed within the current financial year. 5) Section 38 of the Punjab Canal & Drainage Act 2023 empowers State Government that in case an injury to any land or the public health or public

		<p>convenience has arisen or may arise from the obstruction of any river, stream or drainage channel, such State Government may, by notification published in the Official Gazette prohibit, within limits to be defined in such notification, the formation of any obstruction or may, within such limits, order the removal or other modification of such obstruction. Under this Until now, Department of Water Resources have notified a total of 849 drains till the month of October, 2025.</p> <p>6) To mitigate flood risks in Punjab, extensive strengthening and cleaning works are being carried out in the state of Punjab. total of 1103 works have been carried out during FY 2024-25. In FY 2025-26, 227 new works were initiated, and have been completed. In addition, several emergent flood protection measures have been undertaken in response to current flood situation and further new works are being proposed considering post flood damage assessment.</p>
XV.	Good irrigation practices being adopted by the State:	<p>a) The Government is promoting and providing financial assistance of 80% to general farmers and 90 % to small, marginal, SC and women farmers adopting Micro Irrigation Systems. During 2023-24, more than 2800-hectare area has been benefitted by utilizing Rs 23.82 cr. and till date more than 50,000-hectare area has been benefitted under Micro Irrigation system in the state.</p> <p>The Government is promoting and providing financial assistance of 50% for individual and 90% for community underground pipeline projects. During 2023-24, approximately 11,000-hectare area has been benefitted by utilizing Rs 53.70 cr. and till date a total of approx.. 6 lakh hectare area has been benefitted under underground pipeline system in the state.</p>
XVI.	Rain Water Harvesting:	<p>a) The department constructs rainwater harvesting and recharge structures for storage, irrigation and natural recharge in Kandi area of the state. Till date, more than 750 rainwater harvesting-cum-recharging structures have been constructed by the department.</p> <p>The department is also implementing scheme for providing rooftop rain water harvesting system in Govt. buildings/institutions.</p>

303 VII.	Demarcation of Floodplain and removal of illegal encroachments:	Efforts underway to demarcate flood plains, remove illegal encroachments, and maintain minimum ecological flow in rivers like Sutlej and Beas. In this regard Notification of Rivers and Drains are already in process. Satluj River in district Ferozepur and Tarn-Taran is already notified vide letter No. WR-IRWR04/22/2023-TW3/319 Dated 25-09-2023 and Notified vide letter No. 04/01/2023- TW3/364 dated 16-10-2023. In District Ferozepur and Tarn-Taran area as per above notification have also been notified is Flood Plain Zone vide Notification dated 04/03/2024.												
XVIII.	Maintaining minimum E-flow of river:	Measures taken to comply with environmental regulations, such as maintaining minimum e-flow in rivers as per NGT orders. Minimum 15% of average lean season flow is being maintained in river Sutlej (640 cusecs) & Beas (370 cusecs) by Department of Water Resources in compliance of NGT order dated 09.08.2017 in OA No. 498 of 2015. However, there is no regulation point for Ghaggar being a non-perennial river, Chief Engineer/Canals, Govt. of Punjab has requested Engineer-in- Chief /irrigation Govt. of Haryana for release of water from Kaushalya Dam for maintaining E-Flow in River Ghaggar.												
XIX.	Plantation activities along the Rivers:	Plantation is regularly being carried by Department of Forest on the side slopes of embankments and berms of rivers which help in checking erosion of embankments and river berms/edges												
XX.	Development of Biodiversity Park:	<p>Department of Forest & Wildlife Preservation is creating various Biodiversity rich pockets to mitigate air pollution in urban areas and semi urban areas. The Targets for year 2025-26 are as follows:</p> <table border="1" data-bbox="794 1339 1433 1686"> <thead> <tr> <th data-bbox="794 1339 868 1429">Sr. No.</th> <th data-bbox="868 1339 1082 1429">Component</th> <th data-bbox="1082 1339 1433 1429">Target for year 2025-26</th> </tr> </thead> <tbody> <tr> <td data-bbox="794 1429 868 1496">1</td> <td data-bbox="868 1429 1082 1496">Pavittar Van</td> <td data-bbox="1082 1429 1433 1496">52 No.</td> </tr> <tr> <td data-bbox="794 1496 868 1563">2</td> <td data-bbox="868 1496 1082 1563">Nanak Bagichi</td> <td data-bbox="1082 1496 1433 1563">382 No.</td> </tr> <tr> <td data-bbox="794 1563 868 1686">3</td> <td data-bbox="868 1563 1082 1686">Plantation on Institutional Land</td> <td data-bbox="1082 1563 1433 1686">331 Ha</td> </tr> </tbody> </table>	Sr. No.	Component	Target for year 2025-26	1	Pavittar Van	52 No.	2	Nanak Bagichi	382 No.	3	Plantation on Institutional Land	331 Ha
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1	Pavittar Van	52 No.												
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XXI.	Reuse of Treated Water:	<ol style="list-style-type: none"> 1) Till date, the department has commissioned 74 projects for utilization of 475.35 MLD of treated water from sewerage treatment plants benefiting an area of 30, 650 acres command area. 2) Work at 22 projects for utilizing approx. 221 MLD of treated water is under execution stage. 												

XXII.	Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:	Beas River. The erstwhile polluted stretch of river Beas along Mukerian is meeting the B Class Water Quality Criteria of CPCB since Nov, 2019.
XXIII.	Status of Preparation of Action Plan by the 13 Coastal States:	Not Applicable
XXIV.	Regulation of Mining Activities in the State/UT	The Mining Activities are being strictly carried out in accordance with the approved Mining Plan and after complying with all the conditions stipulated in Environmental & Other Statutory Clearance.
XXV.	Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring.	Action against the non-compliant units is taken regularly from time to time by the PPCB by issuing advisories initially and in case of subsequent violations, the Environment Compensation is imposed on the defaulter units.

List of Existing STP'S in the State of Punjab

Sr. No.	River	District	Name of STP/ Town	Concerned Deptt.	Cap. (MLD)	Tech.	Cap. Being Utilized (MLD)	Operational Status of STP	Monitoring Results for Nov, 2025
River Towns									
1.	Sutlej	Ludhiana	Bhattian-I	MCL	111	UASB	111	Operational	Non-Compliant*
2.	Sutlej	Ludhiana	Bhattian-II	MCL	50	SBR	50	Operational	Non-Compliant*
3.	Sutlej	Ludhiana	Balloke-I	MCL	152	UASB	117	Operational	Non-Compliant*
4.	Sutlej	Ludhiana	Balloke-II	MCL	105	SBR	101	Operational	Compliant
5.	Sutlej	Ludhiana	Machhiwara	PWSSB	4	SBR	2	Operational	Not Monitored*
6.	Sutlej	Ludhiana	Sahnewal	PWSSB	7	SBR	4.5	Operational	Non-Compliant*
7.	Sutlej	Ludhiana	Jagraon-I	PWSSB	12	SBR	-	Not Operational	Compliant
8.	Sutlej	Ludhiana	Jagraon-II	PWSSB	16	SBR	10	Operational	Compliant
9.	Sutlej	Ludhiana	Jamalpur	PWSSB	225	-	-	-	Compliant
10.	Sutlej	Ludhiana	Raikot	PWSSB	7	-	-	-	Not Monitored*

11.	Sutlej	Ludhiana	Baloke	Baloke	60	-	-	Operational	Compliant
12.	Sutlej	Jalandhar	Pholriwal-I	MCJ	100	UASB	100	Operational	Compliant
13.	Sutlej	Jalandhar	Pholriwal-II (Girdhari Lal)	MCJ	25	SBR	25	Operational	Compliant
14.	Sutlej	Jalandhar	Pholriwal-III (Eco Chem)	MCJ	25	SBR	25	Operational	Compliant
15.	Sutlej	Jalandhar	Basti Peer Dad	MCJ	50	SBR	50	Operational	Compliant
16.	Sutlej	Jalandhar	Bambian Wali Cantt	MCJ	10	SBR	4	Operational	Compliant
17.	Sutlej	Jalandhar	Jaitewali	MCJ	25	SBR	18	Operational	Compliant
18.	Sutlej	Jalandhar	Phillaur-I	PWSSB	2.6	MBBR	-	Operational	Not Monitored*
19.	Sutlej	Jalandhar	Phillaur-II	PWSSB	3	WSP	2.6	Operational	Not Monitored*
20.	Sutlej	Jalandhar	Nakodar	PWSSB	6	SBR	-	Operational	Compliant
21.	Sutlej	Jalandhar	East Jalndhar Cantt-I	MES	3	MBBR	-	Operational	Non- Compliant*
22.	Sutlej	Jalandhar	East Jalndhar Cantt-II	MES	3	MBBR	-	Operational	Non- Compliant*
23.	Sutlej	Jalandhar	East Jalndhar Cantt-III	MES	0.4	MBBR	-	Operational	Not Monitored*
24.	Sutlej	Jalandhar	West Jalandhar Cantt-I	MES	1.5	MBBR	-	Operational	Compliant
25.	Sutlej	Jalandhar	West Jalandhar Cantt-II	MES	1.5	MBBR	-	Operational	Compliant

26.	Sutlej	Jalandhar	Pholriwal	PWSSB	50	-	-	Operational	Compliant
27.	Sutlej	Jalandhar	Basti Peer Dad	MCJ	15	SBR	12	Operational	Not Monitored*
28.	Sutlej	Kapurthala	Phagwara-I	PWSSB	20	UASB	20	Operational	Not Monitored*
29.	Sutlej	Kapurthala	Phagwara-II (Hadibad)	PWSSB	8	MBBR	8	Operational	Not Monitored*
30.	Sutlej	Kapurthala	Phagwara-III (Palahi Road)	PWSSB	8	MBBR	8	Operational	Not Monitored*
31.	Sutlej	Kapurthala	Rawal & Colonies	PWSSB	2	-	1.4	Under Stabilization	Compliant
32.	Sutlej	SBS Nagar	Nawashahar	PWSSB	6	SBR	6	Operational	Not Monitored*
33.	Sutlej	SBS Nagar	Banga	PWSSB	3	SBR	-	Operational	Not Monitored*
34.	Sutlej	SBS Nagar	Balachaur	PWSSB	4	-	3.1	Under Trial run	Compliant
35.	Sutlej	SBS Nagar	Rahon	PWSSB	3	-	-		Not Monitored*
36.	Sutlej	Hoshiarpur	Hoshiarpur	PWSSB	30	MBBR	18	Operational	Not Monitored*
37.	Sutlej	Hoshiarpur	Garshankar	PWSSB	3	-	-		Not Monitored*
38.	Sutlej	Rupnagar	Naya Nangal (Mojowal)	PWSSB	8	ASP	8	Operational	Compliant
39.	Sutlej	Rupnagar	Burari Nangal	PWSSB	5	ASP	-	Operational	Compliant
40.	Sutlej	Rupnagar	Ropar-I (Badi Haveli)	PWSSB	10	SBR	10	Operational	Compliant
41.	Sutlej	Rupnagar	Ropar-II (Rasoolpur)	PWSSB	2.5	SBR	2.5	Operational	Compliant

42.	Sutlej	Rupnagar	Ropar-III (Sadabarat)	PWSSB	2	SBR	2	Operational	Compliant
43.	Sutlej	Rupnagar	Anandpur Sahib	DWSS	8	MBBR	-	Operational	Not Monitored*
44.	Sutlej	Rupnagar	Nangal	BBMB	1.6	ASP	-	Operational	Not Monitored*
45.	Sutlej	Rupnagar	Morinda	SBR	5.5	SBR	-	Operational	Compliant
46.	Sutlej	Rupnagar	Kiratpur Sahib	PWSSB	2	-	-		Compliant
47.	Sutlej	Bathinda	Goniana	PWSSB	3	WSP	3	Operational	Not Monitored*
48.	Sutlej	Moga	Moga	PWSSB	27	SBR	27	Operational	Compliant
49.	Sutlej	Moga	Dharamkot	PWSSB	4	SBR	3.5	Operational	Compliant
50.	Sutlej	Moga	Baghapurana	DWSS	4	-	-	Operational	Not Monitored*
51.	Sutlej	Fazilka	Abohar	PWSSB	25	SBR	22.5	Operational	Compliant
52.	Sutlej	Fazilka	Jalalabad	MC	8	MBBR	6	Operational	Non- Compliant*
53.	Sutlej	Muktsar	Malout-I	PWSSB	3	WSP	3	Operational	Non- Compliant*
54.	Sutlej	Muktsar	Malout-II	PWSSB	10	MBBR	7	Operational	Compliant
55.	Sutlej	Muktsar	Muktsar Sahib-I	DWSS	8.7	MBBR	-	Operational	Not Monitored*
56.	Sutlej	Muktsar	Muktsar Sahib-II	DWSS	5.7	MBBR	-	Operational	Not Monitored*
57.	Sutlej	Muktsar	Muktsar Sahib-III	DWSS	3.5	MBBR	-	Operational	Not Monitored*
58.	Sutlej	Muktsar	Gidderbaha	PWSSB	7	MBBR	-	Operational	Compliant

59.	Sutlej	Ferozepur	Makhu	PWSSB	4	SBR	1.2	Operational	Not Monitored*
60.	Sutlej	Ferozepur	Talwandi Bhai	PWSSB	4	SBR	2	Operational	Not Monitored*
61.	Sutlej	Ferozepur	Zira	PWSSB	8	MBBR	8	Operational	Not Monitored*
62.	Sutlej	Ferozepur	Ferozepur	SBR	18		-	Operational	Not Monitored*
63.	Sutlej	Mohali	Kurali	GMADA	5	SBR	-	Operational	Not Monitored*
64.	Sutlej	Faridkot	Jaito	PWSSB	6	SBR	-	Operational	Not Monitored*
65.	Sutlej	Faridkot	Kotakapura	PWSSB	8	MBBR	-	Operational	Compliant
66.	Sutlej	Faridkot	Kotakapura	PWSSB	6	-	-	Operational	Compliant
67.	Sutlej	Faridkot	Faridkot	PWSSB	14	-	-	Under Stabilization	Compliant
68.	Sutlej	Tarn Taran	Patti	PWSSB	8	-	-		Not Monitored*
69.	Sutlej	Ferozepur	Mamdot	PWSSB	2	1.37		Under Stabilization	Not Monitored*
70.	Beas	TarnTaran	FP Goindwal Sahib	PSIEC	2		1.5	Operational	Not Monitored*
71.	Beas	Jalandhar	Kartapur	PWSSB	4	-	-	Under Stabilization	Not Monitored*
72.	Beas	Gurdaspur	Sri Hargobindpur	PWSSB	1	WSP	1	Operational	Compliant
73.	Beas	Hoshiarpur	Mukerian	PWSSB	5	MBBR	2	Operational	Not Monitored*
74.	Beas	Hoshiarpur	Tanda	PWSSB	4	MBBR	2	Operational	Not Monitored*
75.	Beas	Hoshiarpur	Dasuya	MC	4	WSP	3.5	Operational	Not Monitored*

76.	Beas	Hoshiarpur	Sham Chuarasi	MC	1	WSP	1	Operational	Not Monitored*
77.	Beas	Hoshiarpur	Talwara	BBMB	8	SBR	-	Operational	Not Monitored*
78.	Beas	Hoshiarpur	Hariana	PWSSB	2	-	-	-	Not Monitored*
79.	Beas	Hoshiarpur	Talwara	PWSSB	5	-	-	-	Not Monitored*
80.	Beas	Kapurthala	Begowal	PWSSB	2.5	SBR	2.5	Not Operational	Not Monitored*
81.	Beas	Kapurthala	Bholath	PWSSB	4	WSP	4	Operational	Not Monitored*
82.	Beas	Kapurthala	Kapurthala	MC	25	UASB	25	Operational	Not Monitored*
83.	Beas	Kapurthala	Sultanpur Lodhi	MC	2.6	WSP	1.8	Operational	Compliant
84.	Beas	Kapurthala	Kapurthala	MES	1	MBBR	-	Operational	Not Monitored*
85.	Beas	Kapurthala	Sultanpur Lodhi	PWSSB	4	-	-	-	Not Monitored*
86.	Beas	Kapurthala	Sultanpur Lodhi	PWSSB	1	-	-	-	Not Monitored*
87.	Beas	Gurdaspur	GE, Air Force STP 960 m ³ /day Pathankot	MES	3	MBBR	-	Operational	Not Monitored*
88.	Beas	Gurdaspur	GE, South Mammon STP Lal Tikku Khad Area (2.5 MLD)	MES	2	-	-	Operational	Not Monitored*
89.	Beas	Gurdaspur	GE, West Pathankot	MES	8	MBBR	-	Operational	Not Monitored*

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90.	Beas	Gurdaspur	GE, South Mammon Bhaskar Area	MES	2	MBBR	-	Operational	Not Monitored*
91.	Beas	Gurdaspur	GE, South Basanter Line Area	MES	2	MBBR	-	Operational	Not Monitored*
92.	Beas	Pathankot	Pathankot	PWSSB	27	SBR	-	Operational	Not Monitored*
93.	Beas	Pathankot	FP, Pathankot	PSIEC	2	-	-	Operational	Not Monitored*
94.	Ghaggar	Mohali	Banur	PWSSB	4	MBBR	4	Operational	Compliant
95.	Ghaggar	Mohali	Zirakpur	PWSSB	17.3	SBR	17.3	Operational	Not Monitored*
96.	Ghaggar	Mansa	Bareta	PWSSB	3	WSP	3	Operational	Compliant
97.	Ghaggar	Mansa	Bhikhi	PWSSB	3	WSP	3	Operational	Compliant
98.	Ghaggar	Mansa	Budhlada	PWSSB	6.5	MBBR	6.5	Operational	Not Monitored*
99.	Ghaggar	Mansa	Sardulgarh	PWSSB	4	WSP	4	Operational	Compliant
100.	Ghaggar	Mansa	Boha	PWSSB	2	-	-	-	Compliant
101.	Ghaggar	Sangrur	Khanauri	PWSSB	3	SBR	3	Operational	Not Monitored*
102.	Ghaggar	Sangrur	Lehragaga	PWSSB	4	SBR	4	Operational	Not Monitored*
103.	Ghaggar	Sangrur	Moonak	PWSSB	3	SBR	3	Operational	Not Monitored*
104.	Ghaggar	Sangrur	Sunam	PWSSB	8	MBBR	8	Operational	Not Monitored*

105.	Ghaggar	Fatehgarh Sahib	Mandi Gobindgarh	PWSSB	25	SBR	25	Operational	Compliant
106.	Ghaggar	FGS	Mandi Gobindgarh (focal Point PSIEC)	PSIEC	3	MBBR	-	Operational	Compliant
107.	Ghaggar	Fatehgarh Sahib	Amlah	PWSSB	3	-	-	-	Not Monitored*
108.	Ghaggar	Fatehgarh Sahib	Mandi Gobindgarh	PWSSB	12	-	-	-	Not Monitored*
109.	Ghaggar	Fatehgarh Sahib	Bassi Pathana	PWSSB	3	-	-	-	Not Monitored*
110.	Ghaggar	Fatehgarh Sahib	Sirhind	PWSSB	5	-	-	-	Not Monitored*
111.	Ghaggar	Patiala	Patran	PWSSB	4	SBR	4	Operational	Not Monitored*
112.	Ghaggar	Patiala	Samana	PWSSB	10	SBR	10	Operational	Compliant
113.	Ghaggar	Patiala	Rajpura-I	PWSSB	7	SBR	7	Operational	Compliant
114.	Ghaggar	Patiala	Rajpura-II	PWSSB	10	SBR	10	Operational	Compliant
115.	Ghaggar	Patiala	Patiala-I (Shermajra)	MC	46	SBR	46	Operational	Compliant
116.	Ghaggar	Patiala	Patiala-II (Ablawal)	MC	10	SBR	10	Operational	Compliant
117.	Ghaggar	Patiala	Patiala-III	PUDA	13	FAB	-	Operational	Compliant
118.	Ghaggar	Patiala	Nabha	PSIEC	2.5	SBR	-	Operational	Not Monitored*
119.	Ghaggar	Patiala	Patiala-IV (Shermajra)	PWSSB	15	SBR	-	Operational	Compliant
120.	Ghaggar	Patiala	Patiala	MES	6	-	-	Operational	Not Monitored*

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121.	Ghaggar	Patiala	Bahadurgarh	DWSS	4	-	-	-	Not Monitored*
122.	Ghaggar	Patiala	Chaura	DLG	4	-	-		Compliant
123.	Ghaggar	Patiala	Nabha	PWSSB	12	-	-		Compliant
124.	Ghaggar	Patiala	Ghanour	PWSSB	2	-	-		Compliant
125.	Ghaggar	Mohali	Mohali	GMADA	45	UASB	-	Operational	Not Monitored*
126.	Ghaggar	Mohali	Lalru	GMADA	1.5	SBR	1.5	Operational	Not Monitored*
127.	Ghaggar	Mohali	Dera Bassi	PSIEC	2	MBBR	3	Operational	Not Monitored*
128.	Ghaggar	Mohali	Dera Bassi	MC	4	SBR	-	Operational	Compliant
129.	Ghaggar	Mohali	Banur (Bassilsse Khan)	PWSSB	0.5	-	-	Operational	Not Monitored*
130.	Ghaggar	Mohali	Aertocity	GMADA	10	-	-	Operational	Not Monitored*
131.	Ghaggar	Mohali	Lalru	DLG	1	-	-	-	Not Monitored*
132.	Ghaggar	Sangrur	Sangrur	DLG	4	-	-	-	Not Monitored*
133.	Ghaggar	Sangrur	Longowal	DLG	5	-	-	-	Not Monitored*
Non-River									
134.	Non-River	Amritsar	Amritsar (South) Khappar Khero	DLG	95	ASP	-	Operational	Not Monitored*

135.	Non-River	Amritsar	Amritsar (North) Gonsabad	DLG	95	ASP	178	Operational	314 Not Monitored*
136.	Non-River	Amritsar	Tarn Taran	PWSSB	9	SBR	11	Operational	Not Monitored*
137.	Non-River	Amritsar	Amritsar Chattiwind	PWSSB	27.5		-	Operational	Not Monitored*
138.	Non-River	Amritsar	Taran Taran	PWSSB	4	SBR	-	Operational	Not Monitored*
139.	Non-River	Amritsar	Baba Bakala	DWSS	1	-	-	Operational	Not Monitored*
140.	Non -River	Amritsar	Ajnala	DLG	4	-	-	-	Not Monitored*
141.	Non-River	Barnala	Barnala	PWSSB	20	SBR	-	Operational	Not Monitored*
142.	Non -River	Barnala	Tappa	DLG	5	-	-	-	Not Monitored*
143.	Non-River	Bathinda	Bathinda	DLG	52	SBR	52	Operational	Not Monitored*

144.	Non-River	Bathinda	Bhucho	DLG	3	WSP	3	Operational	Not Monitored*
145.	Non-River	Bathinda	Kotfatta	DLG	1.5	WSP	1.5	Operational	Not Monitored*
146.	Non-River	Bathinda	Maur	DLG	5	MBBR	4.95	Operational	Not Monitored*
147.	Non-River	Bathinda	Rampura Phul	DLG	7.5	MBBR	7.5	Operational	Compliant
148.	Non-River	Bathinda	Sangat	DLG	1.5	WSP	1.5	Operational	Not Monitored*
149.	Non-River	Bathinda	Talwandi Sabo	DLG	3	SBR	3	Operational	Not Monitored*
150.	Non-River	Bathinda	Bathinda	PWSSB	4.5	-	-	Operational	Not Monitored*
151.	Non-River	Bathinda	Mehraj	DWSS	3	-	-	Operational	Not Monitored*
152.	Non -River	Bathinda	Bhadaur	DLG	3	-	-	-	Not Monitored*
153.	Non -River	Bathinda	Raman Mandi	DLG	5	-	-	-	Not Monitored*
154.	Non-River	Bathinda	Fazilka	DLG	13	-	-	Operational	Compliant
155.	Non-River	Batala	Dera Baba Nanak	DLG	1.5	WSP	1.5	Operational	Non-Compliant*
156.	Non-River	Gurdaspur	Batala	DLG	30	-	-	Under Stabilization	Compliant
157.	Non -River	Gurdaspur	Dina Nagar	PWSSB	4	-	-	-	Compliant
158.	Non-River	Gurdaspur	Ghuman	PWSSB	1	-	-	-	Not Monitored*
159.	Non-River	Hoshiarpur	Gardhiwala	DLG	2	-	-	Under Stabilization	Not Monitored*

160.	Non-River	Jalandhar	Noormahal	Under GLADA	2.6	MBBR	0.8	Operational	Not Monitored*
161.	Non-River	Jalandhar	Shahkot	PWSSB	3	SBR	3	Operational	Compliant
162.	Non-River	Jalandhar	Goraya	DLG	4	-	-	Operational	Not Monitored*
163.	Non-River	Jalandhar	Adampur	DLG	3	-	-	Under Stabilization	Not Monitored*
164.	Non-River	FGS	Khanna	PWSSB	29	SBR	-	Operational	Compliant
165.	Non-River	Ludhiana	Samrala	DLG	4	-	-	Under Stabilization	Compliant
166.	Non-River	Ludhiana-1	Maloud	Under GLADA	1.5	MBBR	1.3	Operational	Non-Compliant*
167.	Non-River	Ludhiana-1	Payal	Under GLADA	1.5	MBBR	1.2	Not Operational	Non-Compliant*
168.	Non-River	Ludhiana-1	Doraha (Zone-3) (Begowal)	Under GLADA	1	MBBR	0.6	Operational	Non-Compliant*
169.	Non-River	Ludhiana-2	Doraha (Zone-2) Rajgahrh	Under GLADA	1	MBBR	0.6	Operational	Non-Compliant*
170.	Non-River	Ludhiana-2	Doraha (Zone-1)	Under GLADA	2.75	MBBR	2.7	Operational	Non-Compliant*
171.	Non-River	Ludhiana-4	Mullanpur Dakha	Under GLADA	3	MBBR	2.7	Operational	Compliant
172.	Non -River	Malerkotla	Malerkotla	DLG	22	-	-	-	Compliant
173.	Non-River	Mansa	Mansa	PWSSB	14	MBBR	14	Operational	Compliant
174.	Non-River	Mohali	Kharar	PWSSB	11	SBR	11	Operational	Not Monitored*
175.	Non-River	Mohali	Chanalon	PSIEC	2	-	-	Operational	Not Monitored*
176.	Non-River	Gurdaspur	GE South Pathankot	MES	1	MBBR	1	Operational	Not Monitored*

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177.	Non-River	Rupnagar	Chamkaur Sahib	DLG	1.7	WSP	1.7	Operational	Not Monitored*
178.	Non-River	Patiala	Bhawanigarh	DLG	4	PWSSB	3.2	Operational	Not Monitored*
179.	Non-River	Sangrur	Dirba	DLG	3	-	-	Under Stabilization	Not Monitored*
180.	Non -River	Sangrur	Ahmedgarh	DLG	5	-	-	-	Not Monitored*
181.	Non-River	Jalandhar	Bilga	DLG	2		1.31	Under Stabilization	Not Monitored*
182.	Non-River	Barnala	Handiaya	DLG	2.5	-	1.8	Under Stabilization	Not Monitored*

PWSSB: Punjab Water Supply & Sewerage Board

GLADA: Greater Ludhiana Area Development Authority

MCL: Municipal Corporation, Ludhiana

MCJ: Municipal Corporation, Jalandhar

DWSS: Department of Water Supply & Sanitation

GMADA: Greater Mohali Area Development Authority

DLG: Department of Local Government

MES: Military Engineering Services

PSIEC: Punjab Small Industries & Export Corporation

Details of Under Construction STPs in Punjab

Sr. No.	River	District	ULB	Location of STP	Cap. (MLD)	Status of I & D or House sewer connections	Physical Progress in % upto Oct'25	Physical Progress in % upto Nov'25	Completion Timeline	Incremental progress	Remarks
1.	Sutlej	Ferozepur	Guru Har Sahai	Guru Har Sahai	1	90%	61%	61%	31.06.26	-	
2.	Sutlej	Ferozepur	Guru Har Sahai	Guru Har Sahai	4	-	62%	62%	31.06.26	-	
3.	Beas	TarnTaran		Goindwal Sahib	1.3	70%	84%	84%	31.12.25	-	75% of waste water being treated and for remaining estimate being prepared
4.	Ghaggar	Sangrur	Dhuri	Dhuri	5	82%	87%	87%	31.12.25	-	
5.	Ghaggar	Fatehgarh Sahib	Sirhind	Sirhind	4	55%	95%	95%	31.12.25	-	
6.	Ghaggar	Patiala	Sanour	Sanour	4	Taken under project shoti nadi badi nadi 26 MLD by PDA.					
7.	Beas	Pathankot	Pathankot	Adarsh nagar	2.4		14%	16%	31.12.26	2%	-
8.	Ghaggar	Sangrur	Sangrur	Sangrur	11	-	30%	30%	30.06.26	-	
9.	Sutlej	Ferozepur	Mudki	Mudki	2	-	88%	90%	30.12.25	2%	
10.	Ghaggar	Patiala	Bhadson	Bhadson	2	-	76%	90%	31.12.25	4%	
11.	Beas	Gurdaspur	Sujanpur	Sujanpur	5	-	66%	70%	31.12.25	4%	

Sl. No.	River	District	ULB	Location of STP	Cap. (MLD)	Status of I & D or House sewer connections	Physical Progress in % upto Oct'25	Physical Progress in % upto Nov'25	Completion Timeline	Incremental progress	Remarks
12.	Beas	Kapurthala	Dhilwan	Dhilwan	2	-	50%	70%	31.12.25	20%	
13.	Sutlej	Hoshiarpur	Mahilpur	Mahilpur	3	-	70%	70%	31.12.25	2%	
14.	Sutlej	Bathinda	Maluka	Maluka	1		12%	14%	30.12.26	2%	
15.	Sutlej	Bathinda	Bhai Roopa	Bhai Roopa	2.5	-	10%	10%	31.12.26	-	
16.	Sutlej	Bathinda	Kotha Guru	Kotha Guru	2	-	2%	3%	31.12.26	1%	
17.	Ghaggar	Sangrur	Cheema	Cheema	2.5		Work started	Work in progress	30.06.26		
18.	Sutlej	Muktsar Sahib	Muktsar Sahib	Muktsar Sahib	5		25%	27%	31.12.26	5%	
19.	Sutlej	Bathinda	Bhagta Bhaike	Bhagta Bhaike	3	-	8%	9%	31.12.26	1%	
Non-River towns											
20.	Non-River	Amritsar	BudhaTheh	BudhaTheh	2.8	-	98%	98%	31.12.25	-	-
21.	Non-River	Gurdaspur	Fatehgarh Churrian	Fatehgarh Churrian	3.5	89%	New site identified	New site identified	-	-	
22.	Non-River	Amritsar	Raja Sansi	Raja Sansi	2	-	Work allotted	Work allotted	-	-	
23.	Non-River	SAS Nagar	Kharar	Kharar	10	70%	-	-	-	-	Clear Land yet to be handed over by MC

Sr. No.	River	District	ULB	Location of STP	Cap. (MLD)	Status of I & D or House sewer connections	Physical Progress in % upto Oct'25	Physical Progress in % upto Nov'25	Completion Timeline	Incremental progress	Remarks
24.	Non-River	Jalandhar	Bhogpur	Bhogpur	4	-	95%	96%	31.12.25	1%	
25.	Non-River	Moga	Badhni Kalan	Badhni Kalan	3	-	60%	65%	31.12.25	5%	
26.	Non-River	Moga	Kot Ise Khan	Kot Ise Khan	3	-	60%	62%	31.12.25	2%	
27.	Non-River	Patiala	Devigarh	Devigarh	2.5	-	87%	87%	31.12.25	-	
28.	Non-River	Jalandhar	Mahitpur	Mahitpur	2	-	52%	53%	30.06.26	1%	
29.	Non-River	Ropar	Narot Jaimal Singh	Narot Jaimal Singh	2	-	51%	53%	31.12.26	2%	
30.	Non-River	Tarn Taran	Khem Karn	Khem Karn	2	-	48%	50%	31.12.25	2%	
31.	Non-River	SAS Nagar	Nayan Gaon	Nayan Gaon	18.5		70%	73%	30.06.26	3%	
32.	Non-River	Kapurthala	Nadala	Nadala	1	-	60%	60%	31.12.25	-	
33.	Non-River	Jalandhar	Alawalpur	Alawalpur	2	-	26%	27%	31.12.26	1%	
34.	Non-River	Amritsar	Rayya	Rayya	4	-	40%	41%	31.12.26	1%	
35.	Non-River	Amritsar	Jandiala Guru	Jandiala Guru	6		15%	20%	30.06.26	5%	
36.	Non-River	Sangrur	Amargarh	Amargarh	2		18%	24%	31.12.26	6%	

Sl. No.	River	District	ULB	Location of STP	Cap. (MLD)	Status of I & D or House sewer connections	Physical Progress in % upto Oct'25	Physical Progress in % upto Nov'25	Completion Timeline	Incremental progress	Remarks
37.	Non-River	Bathinda	Kotshamir	Kotshamir	2		15%	20%	31.12.26	5%	
38.	Non-River	Bathinda	Nathana	Nathana	1		40%	40%	31.12.26	-	
39.	Non-River	SAS Nagar	Kharar	Kharar	15		22%	25%	31.12.26	3%	
40.	Non-River	Barnala	Dhanaula	Dhanaula	3		15%	23%	31.12.26	8%	
41.	Non-River	Amritsar	Amritsar	Amritsar	50	-	10%	16%	31.05.27	6%	

Details of Proposed STPs in Punjab

Sr. No.	River	District	ULB	Location	Deptt.	Cap. (MLD)	Status of Project	Date of approval of DPR	Date of award of Tender	Date of start of work	Likely Date of Completion	Progress/Remarks
River Towns												
1.	Sutlej	Fazilka	Arniwala	Arniwala	PWSSB	2	DNIT Stage	approved				DNIT Under Approval. funds are arranged under SBM 2.0
2.	Sutlej	Muktsar	Barriwala	Barriwala	PWSSB	2	Tender Stage	approved		-	-	Tender under allotment. funds arranged under SBM 2.0
3.	Sutlej	Ferozepur	Mallanwala	Mallanwala	PWSSB	4	DNIT Stage	approved	-	-	-	Land arranged recently. DNIT under approval funds are arranged under SBM 2.0
4.	Sutlej	Moga	Nihal Singh Wala	Nihal Singh Wala	PWSSB	2	DNIT Stage	approved	-	-	-	Land arranged recently. DNIT under approval funds are arranged under SBM 2.0
5.	Ghaggar	Mohali	DeraBassi	Derabassi	PWSSB	3	DNIT Stage	approved				DNIT Under Approval. funds arranged under SBM 2.0
6.	Ghaggar	Mohali	DeraBassi	Derabassi	PWSSB	3.5	DNIT Stage	approved				DNIT Under Approval. funds arranged under SBM 2.0
7.	Ghaggar	Mohali	DeraBassi	Derabassi	PWSSB	7.5	DNIT Stage	approved				DNIT Under Approval. funds arranged under SBM 2.0
8.	Ghaggar	Mohali	Lalru	Lalru	PWSSB	3.5	DNIT Stage	approved				DNIT Under Approval. funds arranged under SBM 2.0
9.	Ghaggar	Mohali	Lalru	Lalru	PWSSB	3	DNIT Stage	approved				DNIT Under Approval. funds arranged under SBM 2.0

Sl.No.	River	District	ULB	Location	Deptt.	Cap. (MLD)	Status of Project	Date of approval of DPR	Date of award of Tender	Date of start of work	Likely Date of Completion	Progress/Remarks
10.	Ghaggar	Mohali	Lalru	Lalru	PWSSB	1	DNIT Stage	approved				DNIT Under Approval
11.	Ghaggar	Sangrur	Dhuri	Dhuri	PWSSB	6.5	DNIT Stage	approved				Land issue. Funds are being arranged under SBM 2.0.
12.	Ghaggar	Mohali	Zirakpur	Zirakpur	PWSSB	22.5	Tender Stage	approved				Funds arranged under by MC. Land issue
13.	Ghaggar	Fatehgarh Sahib	Sirhind	Sirhind	PWSSB	4	DPR Stage			-	-	DPR being prepared under SBM 2.0.
14.	Ghaggar	Fatehgarh Sahib	Bassi Pathana	Bassi Pathana	PWSSB	0.2	DPR Stage	-	-	-	-	DPR being prepared under SBM 2.0.
15.	Ghaggar	Patiala	Samana	Samana	PWSSB	8	DPR Stage					Funds being arranged
16.	Sutlej	Moga	Moga	Moga	PWSSB	30	Tender Stage	approved				Tender called and to be opened on 24.10.2025. Funds arranged under AMRUT 2.0.
Non-River												
17.	Non-River	Amritsar	Majitha	Majitha	PWSSB	2.5	DNIT Stage	Approved				land arranged recently. and DNIT under preparation. Funds are arranged under SBM 2.0
18.	Non-River	Amritsar	Ramdass	Ramdass	PWSSB	1.5	DNIT Stage	Approved				land arranged recently. and DNIT under preparation. Funds are arranged under SBM 2.0
19.	Non-River	Fatehgarh Sahib	Khamano	Khamano	PWSSB	3	DNIT Stage	Approved				land arranged recently. and DNIT under preparation. Funds are arranged under SBM 2.0

Sr. No.	River	District	ULB	Location	Deptt.	Cap. (MLD)	Status of Project	Date of approval of DPR	Date of award of Tender	Date of start of work	Likely Date of Completion	Progress/Remarks
20.	Non-River	Gurdaspur	Dhariwal	Dhariwal	PWSSB	5	DNIT Stage	Approved				land arranged recently and DNIT under preparation. Funds are arranged under SBM 2.0
21.	Non-River	Gurdaspur	Gurdaspur	Gurdaspur	PWSSB	20	DNIT Stage	Approved				land identified and DNIT under preparation. Funds are arranged under SBM 2.0
22.	Non-River	Gurdaspur	Quadian	Quadian	PWSSB	4	DNIT Stage	Approved				land issue and DNIT under approval. funds are arranged under SBM 2.0
23.	Non-River	Jalandhar	Lohian	Lohian	PWSSB	3	DNIT Stage	Approved				Land arranged recently. Funds arranged under SBM 2.0. DNIT under preparation.
24.	Non-River	Mansa	Joga	Joga	PWSSB	2	DNIT Stage	Approved				Land issue and DNIT under preparation. Funds are arranged under SBM 2.0
25.	Non-River	Moga	Fatehgarh Panjtaur	Fatehgarh Panjtaur	PWSSB	1	Tender Stage	Approved				Revised DNIT under preparation
26.	Non-River	Patiala	Ghagga	Ghagga	PWSSB	2	DNIT Stage	Approved				land issue and DNIT under preparation. Funds are arranged under SBM 2.0
27.	Non-River	Tarn Taran	Bhikhiwind	Bhikhiwind	PWSSB	4	DNIT Stage	Approved				DNIT under preparation. Funds are arranged under SBM 2.0

325 Sl.No.	River	District	ULB	Location	Deptt.	Cap. (MLD)	Status of Project	Date of approval of DPR	Date of award of Tender	Date of start of work	Likely Date of Completion	Progress/Remarks
28.	Non-River	Ropar	Gharuan	Gharuan	PWSSB	6	DNIT Stage	Approved				Land issue and DNIT under preparation funds are arranged under SBM 2.0
29.	Non-River	Bathinda	Lehra Mohabat	Lehra Mohabat	PWSSB	2	DPR Stage	30.09.2025				DPR under preparation. Funds arranged under SBM 2.0.
30.	Non-River	Bathinda	Maur	Maur	PWSSB	4.5	DPR Stage					Funds being arranged

Status of ULB wise Management of Solid Waste

Sr No	September-25		Compost Pits				MRFs			
	ULB	District	Target for construction of compost pit	Nos. of compost pit Constructed	Total no. of proposed compost pits to be constructed	Timeline to complete the proposed pits	Target for construction of MRF	No. of MRFs installed	Total no. of proposed MRFs to be installed	Timeline to complete the proposed MRFs
1	Abohar	Municipal Corporation	142	122	20	Dec-25	6	6	NA	NA
2	Adampur	Jalandhar	24	24	NA	NA	1	1	NA	NA
3	Adda Devigarh	Patiala	20	20	NA	NA	1	1	NA	NA
4	Ahmedgarh	Malerkotla	32	32	NA	NA	2	2	NA	NA
5	Ajnala	Amritsar	32	32	NA	NA	1	1	NA	NA
6	Alawalpur	Jalandhar	12	12	NA	NA	1	1	NA	NA
7	Amargarh	Malerkotla	21	21	NA	NA	1	1	NA	NA
8	Amloh	Fatehgarh Sahib	22	22	NA	NA	1	1	NA	NA
9	Amritsar	Municipal Corporation	58	58	NA	NA	5	5	NA	NA
10	Anandpur Sahib	Roopnagar	25	25	NA	NA	1	1	NA	NA
11	Arniwala	Fazilka	18	15	3	Dec-25	1	1	NA	NA
12	Baba Bakala Sahib	Amritsar	14	14	NA	NA	1	1	NA	NA
13	BadhniKalan	Moga	12	12	NA	NA	1	1	NA	NA
14	Baghapurana	Moga	52	52	NA	NA	1	1	NA	NA
15	Balachaur	Nawanshar	30	30	NA	NA	1	1	NA	NA
16	Banga	Nawanshar	50	50	NA	NA	1	1	NA	NA
17	Banur	Mohali	22	22	NA	NA	1	1	NA	NA
18	Bareta	Mansa	26	26	NA	NA	2	2	NA	NA
19	Bariwala	Muktsar	13	13	NA	NA	1	1	NA	NA
20	Barnala	Barnala	116	116	NA	NA	1	1	NA	NA
21	BassiPathana	Fatehgarh Sahib	31	31	NA	NA	1	1	NA	NA
22	Batala	Municipal Corporation	190	159	31	Dec-25	7	4	3	Dec-25
23	Bathinda	Municipal Corporation	50	50	NA	NA	1	1	NA	NA

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24	Begowal	Kapurthala	12	12	NA	NA	1	1	NA	NA
25	Bhadaur	Barnala	25	10	15	Dec-25	1	1	NA	NA
26	Bhadson	Patiala	24	24	NA	NA	1	1	NA	NA
27	Bhagta Bhai	Bathinda	24	23	1	Dec-25	1	1	NA	NA
28	Bhai Roopa	Bathinda	13	13	NA	NA	1	1	NA	NA
29	Bhawanigarh	Sangrur	27	27	NA	NA	1	1	NA	NA
30	Bhikhi	Mansa	20	20	NA	NA	1	1	NA	NA
31	Bhikhi Wind	Tarn Taran	31	31	NA	NA	1	1	NA	NA
32	Bhogpur	Jalandhar	29	29	NA	NA	2	2	NA	NA
33	BhuchoMandi	Bathinda	23	23	NA	NA	1	1	NA	NA
34	Bhulath	Kapurthala	15	15	NA	NA	1	1	NA	NA
35	Bilga	Jalandhar	16	16	NA	NA	1	1	NA	NA
36	Boha	Mansa	19	1	18	Dec-25	1	1	NA	NA
37	Budhlada	Mansa	30	30	NA	NA	1	1	NA	NA
38	Chamkaur Sahib	Roopnagar	23	23	NA	NA	1	1	NA	NA
39	Cheema	Sangrur	12	8	4	Dec-25	1	1	NA	NA
40	Dasuya	Hoshiarpur	25	25	NA	NA	1	1	NA	NA
41	Dera Baba Nanak	Gurdaspur	33	33	NA	NA	1	1	NA	NA
42	DeraBassi	Mohali	91	1	90	Dec-25	2	2	NA	NA
43	Dhanaula	Barnala	35	35	NA	NA	1	1	NA	NA
44	Dharamkot	Moga	29	29	NA	NA	1	1	NA	NA
45	Dhariwal	Gurdaspur	25	25	NA	NA	1	1	NA	NA
46	Dhilwan	Kapurthala	16	16	NA	NA	1	1	NA	NA
47	Dhuri	Sangrur	50	46	4	Dec-25	2	2	NA	NA
48	Dina Nagar	Gurdaspur	43	43	NA	NA	1	1	NA	NA
49	Dirba	Sangrur	26	26	NA	NA	1	1	NA	NA
50	Doraha	Ludhiana	39	33	6	Dec-25	1	1	NA	NA
51	Faridkot	Faridkot	142	134	8	Dec-25	1	1	NA	NA
52	Fatehgarh Panjtoor	Moga	8	8	NA	NA	1	1	NA	NA
53	FatehgarhChurian	Gurdaspur	69	69	NA	NA	2	2	NA	NA
54	Fazilka	Fazilka	92	92	NA	NA	4	4	NA	NA
55	Ferozepur	Ferozepur	130	130	NA	NA	2	2	NA	NA
56	Garhdiwala	Hoshiarpur	12	12	NA	NA	2	1	1	Dec-25

57	Garhshankar	Hoshiarpur	24	24	NA	NA	1	1	NA	NA
58	Ghagga	Patiala	15	15	NA	NA	2	2	NA	NA
59	Ghanaur	Patiala	12	12	NA	NA	1	1	NA	NA
60	Gharuan	Mohali	0	0	NA	NA	1	1	NA	NA
61	Gidderbaha	Muktsar	50	38	12	Dec-25	2	1	1	Dec-25
62	Goniana	Bathinda	27	27	NA	NA	1	1	NA	NA
63	Goraya	Jalandhar	24	24	NA	NA	1	1	NA	NA
64	Gurdaspur	Gurdaspur	140	108	32	Dec-25	4	2	2	Dec-25
65	Guru Harsahai	Ferozepur	24	13	11	Dec-25	1	1	NA	NA
66	Handiaya	Barnala	16	16	NA	NA	1	1	NA	NA
67	Hariana	Hoshiarpur	12	12	NA	NA	1	1	NA	NA
68	Hoshiarpur	Municipal Corporation	204	204	NA	NA	3	3	NA	NA
69	Jagraon	Ludhiana	78	78	NA	NA	2	2	NA	NA
70	Jaitu	Faridkot	45	35	10	Dec-25	1	1	NA	NA
71	Jalalabad	Fazilka	60	60	NA	NA	2	2	NA	NA
72	Jalandhar	Municipal Corporation	524	524	NA	NA	12	6	6	Dec-25
73	Jandiala Guru	Amritsar	34	28	6	Dec-25	1	1	NA	NA
74	Joga	Mansa	24	24	NA	NA	1	1	NA	NA
75	Kapurthala	Municipal Corporation	100	100	NA	NA	1	1	NA	NA
76	Kartarpur	Jalandhar	34	34	NA	NA	1	1	NA	NA
77	Khamano	Fatehgarh Sahib	26	26	NA	NA	1	1	NA	NA
78	Khanauri	Sangrur	18	18	NA	NA	1	1	NA	NA
79	Khanna	Ludhiana	121	118	3	Dec-25	1	1	NA	NA
80	Kharar	Mohali	89	86	3	Dec-25	7	7	NA	NA
81	Khemkaran	Tarn Taran	20	20	NA	NA	1	1	NA	NA
82	Kiratpur	Roopnagar	13	13	NA	NA	2	2	NA	NA
83	Kot isse Khan	Moga	19	19	NA	NA	1	1	NA	NA
84	Kotfatta	Bathinda	20	20	NA	NA	1	1	NA	NA
85	Kotha Guru	Bathinda	15	15	NA	NA	1	1	NA	NA
86	Kotkapura	Faridkot	110	13	97	Dec-25	1	1	NA	NA
87	KotShamir	Bathinda	17	17	NA	NA	1	1	NA	NA
88	Kurali	Mohali	47	47	NA	NA	2	2	NA	NA
89	Lalru	Mohali	60	60	NA	NA	5	3	2	Dec-25
90	Lehra Mohabbat	Bathinda	15	15	NA	NA	1	1	NA	NA

91	Lehragaga	Sangrur	34	34	NA	NA	2	2	NA	NA
92	LohianKhas	Jalandhar	16	16	NA	NA	1	1	NA	NA
93	Longowal	Sangrur	25	25	NA	NA	1	1	NA	NA
94	Ludhiana	Municipal Corporation	1	1	NA	NA	12	12	NA	NA
95	Machiwara	Ludhiana	38	38	NA	NA	1	1	NA	NA
96	Mahilpur	Hoshiarpur	19	19	NA	NA	1	1	NA	NA
97	Majitha	Amritsar	18	9	9	Dec-25	1	1	NA	NA
98	Makhu	Ferozepur	22	22	NA	NA	1	1	NA	NA
99	Malerkotla	Malerkotla	120	120	NA	NA	4	3	1	Dec-25
100	Mallanwala	Ferozepur	26	26	NA	NA	1	1	NA	NA
101	Maloud	Ludhiana	11	11	NA	NA	1	1	NA	NA
102	Malout	Muktsar	75	75	NA	NA	2	1	1	Dec-25
103	Maluka	Bathinda	10	10	NA	NA	1	1	NA	NA
104	Mamdot	Ferozepur	20	20	NA	NA	2	2	NA	NA
105	Mandi Gobindgarh	Fatehgarh Sahib	80	80	NA	NA	2	2	NA	NA
106	Mansa	Mansa	102	102	NA	NA	5	5	NA	NA
107	Maur	Bathinda	48	48	NA	NA	2	1	1	Dec-25
108	Mehatpur	Jalandhar	22	22	NA	NA	1	1	NA	NA
109	Mehraj	Bathinda	20	10	10	Dec-25	1	1	NA	NA
110	Moga	Municipal Corporation	200	117	83	Dec-25	3	2	1	Dec-25
111	Mohali	Municipal Corporation	200	200	NA	NA	14	14	NA	NA
112	Moonak	Sangrur	18	18	NA	NA	1	1	NA	NA
113	Morinda	Roopnagar	29	29	NA	NA	2	2	NA	NA
114	Mudki	Ferozepur	22	22	NA	NA	1	1	NA	NA
115	Mukerian	Hoshiarpur	45	45	NA	NA	1	1	NA	NA
116	Muktsar	Muktsar	120	72	48	Dec-25	3	3	NA	NA
117	MullanpurDakha	Ludhiana	20	20	NA	NA	1	1	NA	NA
118	Nabha	Patiala	80	53	27	Dec-25	5	2	3	Dec-25
119	Nadala	Kapurthala	14	14	NA	NA	1	1	NA	NA
120	Nakodar	Jalandhar	44	44	NA	NA	1	1	NA	NA
121	Nangal	Roopnagar	103	103	NA	NA	2	2	NA	NA
122	Narot Jaimal Singh	Pathankot	8	8	NA	NA	1	1	NA	NA

123	Nathana	Bathinda	27	27	NA	NA	1	1	NA	NA
124	Nawanshahr	Nawanshar	75	75	NA	NA	1	1	NA	NA
125	NayaGaon	Mohali	20	0	20	Dec-25	1	0	1	Dec-25
126	Nihal Singh Wala	Moga	29	29	NA	NA	1	1	NA	NA
127	Nurmahal	Jalandhar	22	22	NA	NA	1	1	NA	NA
128	Pathankot	Municipal Corporation	175	175	NA	NA	5	5	NA	NA
129	Patiala	Municipal Corporation	403	403	NA	NA	5	5	NA	NA
130	Patran	Patiala	30	25	5	Dec-25	2	2	NA	NA
131	Patti	Tarn Taran	43	43	NA	NA	2	2	NA	NA
132	Payal	Ludhiana	12	12	NA	NA	1	1	NA	NA
133	Phagwara	Municipal Corporation	100	59	41	Dec-25	3	2	1	Dec-25
134	Phillaur	Jalandhar	37	37	NA	NA	1	1	NA	NA
135	Quadian	Gurdaspur	28	28	NA	NA	1	1	NA	NA
136	Rahon	Nawanshar	30	30	NA	NA	1	1	NA	NA
137	Raikot	Ludhiana	44	44	NA	NA	2	2	NA	NA
138	Raja Sansi	Amritsar	34	34	NA	NA	1	1	NA	NA
139	Rajpura	Patiala	0	0	NA	NA	8	7	1	Dec-25
140	Raman	Bathinda	38	38	NA	NA	1	1	NA	NA
141	Ramdass	Amritsar	12	12	NA	NA	1	1	NA	NA
142	Rampura Phul	Bathinda	51	51	NA	NA	2	1	1	Dec-25
143	Rayya	Amritsar	22	22	NA	NA	1	1	NA	NA
144	Ropar	Roopnagar	110	110	NA	NA	1	1	NA	NA
145	Sahnewal	Ludhiana	34	34	NA	NA	1	1	NA	NA
146	Samana	Patiala	65	65	NA	NA	4	4	NA	NA
147	Samrala	Ludhiana	30	30	NA	NA	1	1	NA	NA
148	Sanaur	Patiala	25	25	NA	NA	2	2	NA	NA
149	Sangatmandi	Bathinda	8	8	NA	NA	1	1	NA	NA
150	Sangrur	Sangrur	100	73	27	Dec-25	4	4	NA	NA
151	Sardulgarh	Mansa	29	29	NA	NA	1	1	NA	NA
152	Shahkot	Jalandhar	22	22	NA	NA	1	1	NA	NA
153	Shamchurasi	Hoshiarpur	10	10	NA	NA	1	1	NA	NA
154	Sirhind	Fatehgarh Sahib	70	50	20	Dec-25	4	1	3	Dec-25
155	Sri Hargobindpur	Gurdaspur	13	13	NA	NA	1	1	NA	NA
156	Sujanpur	Pathankot	43	0	43	Dec-25	1	1	NA	NA

331	157	Sultanpur Lodhi	Kapurthala	26	18	8	Dec-25	1	1	NA	NA
	158	Sunam	Sangrur	70	28	42	Dec-25	2	2	NA	NA
	159	TalwandiBhai	Ferozepur	26	26	NA	NA	1	1	NA	NA
	160	TalwandiSabo	Bathinda	38	38	NA	NA	1	1	NA	NA
	161	Talwara	Hoshiarpur	20	10	10	Dec-25	1	1	NA	NA
	162	Tapa	Barnala	28	28	NA	NA	1	1	NA	NA
	163	Tarntaran	Tarn Taran	80	80	NA	NA	2	2	NA	NA
	164	UrmarTanda	Hoshiarpur	36	36	NA	NA	1	1	NA	NA
	165	Zira	Ferozepur	47	47	NA	NA	1	1	NA	NA
	166	Zirakpur	Mohali	199	199	NA	NA	3	3	NA	NA

Water Quality of Polluted River Stretches

Sr. No.	River	Point of sample collection	Polluted Stretch as per NGT	Classification stretches as per criteria given by NGT (Priority-I to Priority-V)	Ground Water Quality	Flow in River on date of sampling (cusec)	Water Quality
1	Sutlej		Rupnagar to Harike Bridge	Priority-I			
i	Sutlej	Ropar Head-Works	--do--	Priority-I	Not monitored along the stretches	3192	C
ii	Sutlej	D/S of Rishab- Paper Mills	--do--	Priority-I	Not monitored along the stretches	1692	C
iii	Sutlej	U/S Buddha Nallah	--do--	Priority-I	Not monitored along the stretches	1692	C
iv	Sutlej	100 m D/S Budha Nallah confluence	--do--	Priority-I	Not monitored along the stretches	2692	D
v	Sutlej	Boat Bridge, Dharam kot Nakodar Road	--do--	Priority-I	Not monitored along the stretches	2325	D
vi	Sutlej	D/S East Bein	--do--	Priority-I	Not monitored along the stretches	2625	D
vii	Sutlej	Satluj at Harike before confluence	--do--	Priority-I	Not monitored along the stretches	19281	C
2	Beas		Beas along Mukerian				
i	Beas	1 km D/S effluent discharge point at Mukerian	--do--	Priority-V	Not monitored along the stretches	4020	B

SR No.	River	Point of sample collection	Polluted Stretch as per NGT	Classification stretches as per criteria given by NGT (Priority-I to Priority-V)	Ground Water Quality	Flow in River on date of sampling (cusec)	Water Quality
ii	Beas	Beas at Harike before confluence of River Sutlej	--do--	Priority-IV	Not monitored along the stretches	14020	B
iii.	Beas	G.T. Road, under Bridge, Beas	--do--	Priority-IV	Not monitored along the stretches	14583	B
	Beas		Holi bein from Sultanpur Lodhi to confluencepoint at Harike				
i.	Beas	Gurudwara Sant Ghat	--do--	Priority-IV	Not monitored along the stretches	-	C
ii.	Beas	Ber Shaib Gurudwara Sultanpur Lodhi (Guru. side)	--do--	Priority-IV	Not monitored along the stretches	-	C
iii.	Beas	Sultanpur Lodhi to Confluence point to Beas	--do--	Priority-IV	Not monitored along the stretches	-	C
3	Ghaggar		Mubarakpur to Sardulgarh	Priority-I			
i.	Ghaggar	Mubarikpur rest house	--do--	Priority-I	Not monitored along the stretches	*	D
ii.	Ghaggar	Bhankarpur Bridge	--do--	Priority-I	Not monitored along the stretches	*	D
iii.	Ghaggar	Chattbir	--do--	Priority-I	Not monitored along the stretches	*	D
iv	Ghaggar	U/S Jharmal Nadi	--do--	Priority-I	Not monitored along the stretches	*	E

Sr. No.	River	Point of sample collection	Polluted Stretch as per NGT	Classification stretches as per criteria given by NGT (Priority-I to Priority-V)	Ground Water Quality	Flow in River on date of sampling (cusec)	Water Quality
v	Ghaggar	D/S Jharmal Nadi	--do--	Priority-I	Not monitored along the stretches	*	E
vi	Ghaggar	U/S Dhakanshu Nallah	--do--	Priority-I	Not monitored along the stretches	*	E
vii	Ghaggar	D/S Dhakanshu Nallah	--do--	Priority-I	Not monitored along the stretches	*	E
viii	Ghaggar	Rattanheri	--do--	Priority-I	Not monitored along the stretches	*	E
ix	Ghaggar	U/S SagarparaDrain	--do--	Priority-I	Not monitored along the stretches	*	E
x	Ghaggar	D/S SagarparaDrain	--do--	Priority-I	Not monitored along the stretches	*	E
xi	Ghaggar	Khanauri	--do--	Priority-I	Not monitored along the stretches	*	E
Xii	Ghaggar	Moonak	--do--	Priority-I	Not monitored along the stretches	*	E
Xiii	Ghaggar	U/S Sardulgarh	--do--	Priority-I	Not monitored along the stretches	*	D
xiv	Ghaggar	D/S Sardulgarh	--do--	Priority-I	Not monitored along the stretches	*	D
4	Sirsa	Ghanauli	Siras along Baddi	Priority-I	Not monitored along the stretches	-	D
5	Swan	Bharatpur	Swan along Santoshgarh	Priority-V	Not monitored along the stretches	-	B

*Very less flow, not measurable